

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 463 of 2020

IN THE MATTER OF:

IL & FS Financial Services Ltd.

...Appellant

Versus

Mahananda Suppliers Ltd.

...Respondent

Present:

For Appellant :

**Mr. Krishnendu Datta, Senior Advocate with
Mr. R. Sudhinder, Ms. Mehak Khurana and Ms. Ekta
Bhasin Advocates**

For Respondent :

**Ms. Charu Tyagi, Ms. Maju Bhuteria, Mr. Anup
Kumar and Mr. Shreenath A. Khemka, Advocate**

ORDER

(Through Virtual Mode)

09.11.2020

Due to paucity of time, the matter could not be taken up for hearing today.

List the appeal 'for hearing' on **21st December, 2020** at 2.00 P.M.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/